

Bail Application No.
FIR No. 1531/2015
PS Tilak Nagar
U/s 302/34 IPC
& 25/54/59 A. Act
State Vs Rahul

25.06.2020

Present: Ld. Addl. PP for State.
Sh. Vivek Singh, Ld. Counsel of accused/applicant.
Report received from IO/ SHO PS-Tilak Nagar.
Report be called from Jail Supdt.
Put up for 29.06.2020.



(Vishal Singh)
ASJ - 03, THC(West), Delhi
25.06.2020